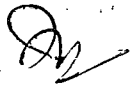


13-3-2002

Mr. Vijay Mehta Counsel for the
Mr. Kuldeep Mathur, Adv. ^{applicant} for
Mr. Vinit Mathur Counsel for the
respondents

At the request
of Mr. Kuldeep Mathur, Adv.
brief holder for the respondents,
the case is adjourned to
15-3-2002 for admission.


J. K. KAUSHIK
Judl. Member


Gopal Singh
Adv. Member

15/3/2002

Mr. Vijay Mehta, Counsel for
applicants.

Mr. Vinit Mathur, Counsel for the
Respondents.

Arguments heard.
Judgements is

Reserved.

RECORDED & INDEXED
15/3/2002


J. K. KAUSHIK
Judl. Member

RECORDED & INDEXED
15/3/2002


Gopal Singh
Adv. Member

21-3-02.

Mr. Vijay Mehta, Counsel for the
applicant

Mr. Vinit Mathur, Counsel for the
Respondents

Order pronounced in
open court. O.A. has been
allowed by a separate order.
No order as to costs.

By Order

COURT OFFICER

RECORDED & INDEXED
21/3/2002

RECORDED & INDEXED
21/3/2002